

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 551**  
TO BE ANSWERED ON 04.02.2022

**MATERNITY BENEFITS UNDER PMMVY**

551. SHRI SRIDHAR KOTAGIRI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government is extending the maternity benefits under the Pradhan Mantri Matru Vandana Yojana (PMMVY) to the second live birth;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the Government is also increasing the benefit amount in the maternity; and
- (e) if so, the details thereof?

**ANSWER**

MINISTER FOR WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e) The Ministry of Women and Child Development is implementing Centrally Sponsored Pradhan Mantri Matru Vandana Yojana (PMMVY) under which maternity benefits of ₹5,000/- is being provided in three installments to Pregnant Women & Lactating Mothers (PW&LM) for the first living child of the family. In addition, the eligible beneficiaries receive the remaining cash incentive as per approved norms towards the maternity benefit under Janani Suraksha Yojana after institutional delivery so that on an average a woman gets Rs. 6000.

Mission Shakti has been launched recently to provide integrated benefits of safety, security and empowerment to women. Under the revamped PMMVY under Mission Shakti, the maternity benefit amounting to Rs. 6000/- is also to be provided for the second child, but only if the second child is a girl child, to discourage pre-birth sex selection and promote the girl child.

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